ritius in May, 1965. It is understood that they were the result ol political, racial and communal tension between the varioua elements comprising the population ol the island. According to information available, one person ol Indo-Mauritian origin died in these disturbances. The exact number of the injured is not known.

(c) Government have ni information.

SHRI N. SRI RAMA REDDY: Sir, I would like to know whether these riots were engineered specifically by the Chines* population that is living in Mauritius. The information gathered from the newspapers is that it is so. I would lik® to know whether the hon. Minister has made atiy effort to ascertain the truth about this matter.

SHRI DINESH SINGH: It will be very difficult for us to say how the riots take place in other countries. I mentioned in the body of the question that we do not have full information about this matter.

SHRI SITARAM JAIPURIA: What was the quantity of loss suffered by Indians if any assessment has been made?

SHRI DINESH SINGH: We have not been informed of any loss suffered by the Indian nationals.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

भारतीय राज्य-क्षेत्र में चीनियों की घुसपैठ

*303. क्षी ए० बी० वाजपेयी: *303. क्षी रमेशचन्द्र शंकरराव लाण्डेकर:

क्या रक्षा सन्ती यह बताने की इत्पा करेंगे किः

t[] English

(क) क्या 14 मई, 1965 के बाद चीनियों ढारा भारतीय राज्य-क्षेत्र में नई घुसपैठ के कोई समाचार सरकार को मिले हैं; ग्रौर

(ख) यदि हां, तो यह घुसपैट कब तथा कहां की गई?

| [CHINESE INTRUSION IN INDIAN TERRITORY

.,,, / Shr A. B. VAJPAYEE: \ Shri R. S. KHANDEKAR:

Will the Minister of DEFENCE be pleased to state:

(a) whether any reports have been received by Government about fresh intrusions by the Chinese into the Indian territory since 14th May, 1965; and

(b) if so, when and where these intrusions haVe taken place?]

रक्षा मंत्री (श्री वाई० बी० चव्हाण) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

ttTHE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) Does not arise.]

WOMEN ABDUCTED, KILLED, ETC., IN EAST PAKISTAN

•311. SHRI J. H. JOSHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of women belonging to the minority communities who were abducted, forcibly converted or killed in East Pakistan during the period from April to July, 1965?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON) : 13 such cases came to the notice of our Dacca Office. These were taken

translation.

up with the iiast Pakistan authorities but without any satisfactory results.

INTERIM RELIEF FOR WORKING JOURNAL-ISTS

•315. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the Indian Federation of Working Journalists have demanded a second interim relief for the working journalists; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJTVAYYA

(a) Yes.

(b) The matter is under examination.

EVALUATION OF A.I.R. BROADCASTS

•316. SHRI LOKANATH MISRA: Will the Minister of INFORMATION ANO BROADCASTING be pleased to state:

(a) whether Government have any machinery to evaluate the standard of broadcasts made from the different stations of the AU India' Radio; and

(b) if so, what is the evaluation report of the standard of the Cuttack Station?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) All India Radio has at its disposal various means for evaluating broadcast standards of its stations. These are: (1) views expressed by th_e Advisory Bodies attached to Stations; (2) comments received from listeners on different items of programmes from time to time; (3) reports of Listener Research studies; (4) reports of the Inspection Unit of All India Radio; and (5) reports of senior officials who visit the Stations. A regular Listener Research Unit to evaluate broadcasts is being set up.

(b) These various sources of evaluation indicate that the Cuttack Station is maintaining a fairly high standard of broadcasting.

REVIEW OF MINIMUM WAGES ACT FOR Building and Construction Industry Workers

to Question*

•317. SHRI D. THENGARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government have set up a Committee to review the working of the Minimum Wages Act in respect of the building and construction industry workers;

(b) if so, what are the names of the persons appointed on the Committee; and

(c) the details of the report submitted by the Committee?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA (a) and (b) It has been decided to appoint a oneman Fact Finding Committee consisting of Shri K. I. Vidya-sagar, Joint Secretary, Ministry of Labour and Employment to examine the working of the Minimum Wages Act in the Scheduled Employments coming under this Act and to submit a report to the Labour Minister. Employment in the building and construction industry will also come within the purview of this Committee.

(c) Does not arise.

ADVISORY GROUP ON KUTCH

f Shri U. S. DUGAL: Shri P. ABRAHAM: [_ Shri JAGAT NARAIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that GOY-ernment have set up any advisory group for preparing India's case on Kutch; and

(b) if so, what is the composition of the group?

THE MINISTER OF STATE m TH» MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) and b) The Attorney-General of India